

OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Ninth Five Year Plan (1997-2002), approved by the National Development Council envisages Public Sector Outlay of Rs. 859200 crore for financing the Plan. This includes the Internal and Extra Budgetary Resources of the Central Public Sector Enterprises to the extent of Rs. 285379 crore and Rs. 55030 crore of the estimated Internal and Extra Budgetary Resources of State Enterprises.

(c) The estimated amount of L.I.C. and G.I.C. funds to part finance the Ninth Plan will be Rs. 9353.66 crore. However, the actual amount of L.I.C. and G.I.C. funds utilised by the States would depend upon the terms and conditions negotiated between the various State Governments and the L.I.C. and G.I.C.

(d) no separate study has been made with reference to the impact of possible opening up of insurance sector on the L.I.C. and G.I.C. potential for resource generation for the Ninth Plan. As informed by Ministry of Finance, a substantial amount of additional funds generated by L.I.C. would be available for infrastructure investments.

Development schemes recommended by MPs of Tenth and Eleventh Lok Sabha

1822. SHRI LAJPAT RAI: Will the PRIME MINISTER be pleased to state:

(a) the total amount allocated for the implementation of developmental schemes on the recommendation of Members of Tenth and Eleventh Lok Sabha under Member of Parliament Local Area Development;

(b) the Parliamentary Constituency-wise expenditure incurred in each constituency against the allocation made;

(c) the parliamentary constituency-wise amount still remaining unutilised under the above head; and

(d) the works undertaken and under progress in the above head in the various districts of Punjab, Gujarat and other States so far on the recommendation of Members of the Tenth and Eleventh Lok Sabha?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) A total of Rs. 3452.8 crores has been released upto 28.2.1999, for both Lok Sabha & Rajya Sabha MPs against which works amounting to Rs. 2971.4 crores have been sanctioned and the actual expenditure is Rs. 2238.5 crores. The details relating to Parliament Constituency-wise expenditure incurred in each constituency against the allocation made is available in the 'Statement of release and expenditure under MPLAD Scheme', copies of which are available in the Parliament Library.

(d) The Scheme-wise details of the projects taken up under MPLAD Scheme in various States are not maintained in the Department of Programme Implementation. Such details are available with the concerned District Collector.

Non co-operative attitude of State Authorities in Assam

1823. SHRI KARNENDU BHATTACHARJEE: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the non co-operative attitude of the State Authorities in regard to the implementation of M.P.L.A.D. schemes in Silchar, Assam during the last two years;

(b) whether Government are aware that the schemes/projects suggested by the local M.P. for taking up under M.P.L.A.D. in Silchar are not taken up by the concerned authorities in right ear-